

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 12-04-2018

PROCEEDINGS

Judiciary – Transfer and postings of Munsiff-Magistrates in Ernakulam Judicial District – Orders issued.

ORDER NO. B1(A)- 63 / 2018

As part of the transfer and postings of the Judicial officers, the following orders are issued:

1. Smt.Smitha M., Judicial Magistrate of the First Class, Temporary Court, North Paravur is transferred and posted as Judicial Magistrate of the First Class, Temporary Court, Njarakkal. She will handover charge of her office to Nyayadhikari, Gram Nyayalaya, North Paravur at Chendamangalam and take charge from Sl.No.2.

2. Shri.Ramu Ramesh Chandra Bhanu, Judicial Magistrate of the First Class, Temporary Court, Njarakkal is transferred and posted as Judicial Magistrate of the First Class, Temporary Court, North Paravur. He will handover charge of his office to Sl.No.1 and take charge from Nyayadhikari, Gram Nyayalaya, North Paravur at Chendamangalam.

The officers are eligible for Special Pay for extra administrative work at the rate of ₹ 1,250 /- per month in their new stations. They are not eligible for joining time. The officer at Sl.No.1 is eligible for transfer grant, as per relevant rules of Government of India.



(By Order)

K. Haripal

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(2 copies)
 The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
 The Addl.Chief Secretary to Government, Home (C) Department, Thiruvananthapuram
 (with C/L)
 The Director of Public Relations, Thiruvananthapuram.
 The Director and Addl. Director of Kerala Judicial Academy.
 The District Judge & Chief Judicial Magistrate of Ernakulam
 The officers and courts concerned
 The Private Secretary to the Chief Justice, High Court.
 The Public Relations Officer, High Court.
 The Confidential Assistants to the Registrars, High Court.
 The Kerala Judicial Academy, High Court.
 The B1(D), B2(A), B3(A), B4(A), B5(A), C1, D2, E1, I1 seats, High Court.
 The Inspection Cell, e-courts cell and IT-Section, High Court.
 The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable Mr.Justice K. Surendra Mohan